

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/779(CHE)2022 in  
IA(IBC)/815(CHE)/2021

PETITION NUMBER : CP(IB)/768/CHE/2018

NAME OF THE PETITIONER : Chandramouli Ramasubramaniam  
(Liquidator)  
of M/s Padmaadevi Sugars Ltd

NAME OF THE RESPONDENT(S) : The Assistant Commissioner of GST  
& Central Excise & Others

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

List the matter on 07.11.2022 for hearing.

-Sd-

SAMEER KAKAR  
Member (Technical)

phk

-Sd-

Dr.DEEPTI MUKESH  
Member (Judicial)